

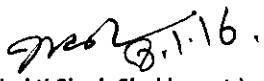
**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 11-01-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.S. Hora, RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 13989/15 Om Prakash Mundotiya Vs. State	Ashvin Garg	Sanjay Sharma
2	Sh. Pankaj Gupta , Advocate	D.B. Civil Misc. Appeal No. 2928/14 Satyanarayan Vs. Kanti Bai	Deepak Sharma	Sunil tyagi
3	Sh. A.K. Bajpai, Advocate	S.B. Civil First Appeal No. 313/15 Kishan Chand Jain Vs. Rajkumar Jain	Anil Jain	Alok Chaturvedi
4	Sh. Ashok Sharma, Advocate	D.B. Civil Misc. Appeal No. 2873/14 Dr. Veerbhan Vs. Sonal Talpada	R.B. Bansal	Mahendra Shah
5	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Misc. Bail Application No. 9828/15 Manish Khinchi Vs. State	Rajkumar Jain	N. S. Sikarwar
6	Sh. Arvind Kumar Pareek, Advocate	S.B. Civil Transfer Petition No. 82/15 Vartika Gupta Vs. Konark Gupta	L.L. Gupta	Peush Nag
7	Sh. Ankur Rastogi, Advocate	S.B. Cr. Revision Petition No. 782/15 Smt. Gyatri Vs. Veer Singh	Sudhir Jain	H.S. Sinsinwar
8	Sh. Ankur Rastogi, Advocate	D.B. Civil Misc. Appeal No. 2793/14 & 2794/14 Madhulika Sharma VS. Dilip Dutt Sharma	Arvind Bhardwaj	Prateek Kasliwal
9	Smt. Nirmala Sharma , Advocate	S.B. Cr. Misc. Bail Application No. 15103/15 Smt. Nanki Devi Vs. State	K.L. Meena	Girish Khandewal

**NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family dispute: - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
 ( Dr. Shakti Singh Shekhawat )  
 Deputy Secretary  
 (Action Plan & ADR)

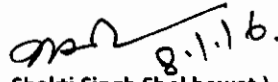
**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 12-01-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Vinodi lal Mathur Advocate	S.B. Company Petition No. 3/13 HI tech International Vs. Warm Forgings Pvt. Ltd.	Rajendra Salecha	Sandeep Tanjea
2	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Cr. Misc. Petition No. 1211/15 Ajay Sharma Vs. State	Anil Upman	V.S. Badhwar
3	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Civil Transfer Application No. 77/15 Dinesh Kumar VS. Lalita	R.R. Rathore	Bharti Sharma
4	Sh. A.K. Bajpai , Advocate	S.B. Civil Misc. Transfer Application No.64/15 & 84/15 Reena Vs. Pankaj Kumar	Dr. Mahesh Sharma	Amit Jindal
5	Sh. A.K. Bajpai , Advocate	S.B. Civil Second Appeal No.220/13 Shri Bhagwandas Vs. Urmila Devi	Sunita Pareek	
6	Smt. Sumati Bishnoi , Advocate	S.B. Cr. Misc. Petition No. 3136/15 Yash Bhandari Vs. Roshni Singhvi	P.C. Bhandari	Mahendra Singh
7	Smt. Sumati Bishnoi , Advocate	S.B. Cr. Revision Petition No. 383/15 Sandeep Vs. Parvati Bai	Nitin Jain	Rohan Jain
8	Sh. Swaraj Sharma , Advocate	S.B. Civil Second Appeal No. 233/12 Babu Lal Vs. Padam Chand	Sudesh Bansal	Anant Kasliwal

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By Order

  
( Dr. Shakti Singh Shekhawat )  
Deputy Secretary  
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